

| Sl. No. | State/UT | 2015 | 2016 | 2017 |
|-------------|-----------------------------|------|------|------|
| 19. | Nagaland | 0 | 2 | 1 |
| 20. | Odisha | 3 | 0 | 2 |
| 21. | Punjab | 3 | 4 | 4 |
| 22. | Rajasthan | 3 | 3 | 3 |
| 23. | Sikkim | 0 | 0 | 0 |
| 24. | Tamil Nadu | 3 | 5 | 8 |
| 25. | Telangana | 4 | 0 | 5 |
| 26. | Tripura | 1 | 0 | 0 |
| 27. | Uttar Pradesh | 9 | 9 | 4 |
| 28. | Uttarakhand | 0 | 0 | 1 |
| 29. | West Bengal | 3 | 3 | 3 |
| 30. | Andaman and Nicobar Islands | 0 | 0 | 0 |
| 31. | Chandigarh | 0 | 0 | 0 |
| 32. | Dadra and Nagar Haveli | 0 | 0 | 0 |
| 33. | Daman and Diu | 0 | 0 | 0 |
| 34. | Delhi | 1 | 1 | 0 |
| 35. | Lakshadweep | 0 | 0 | 0 |
| 36. | Puducherry | 0 | 1 | 0 |
| GRAND TOTAL | | 97 | 92 | 100 |

Illegal intrusions along Indo-Bangladesh border

1794. SHRI RONALD SAPA TLAU : Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many cases of illegal intrusions along Indo-Bangladesh border have been detected, detained and deported by BSF in past four years, State-wise and year-wise;

(b) if so, the details thereof; and

(c) whether Government has plans to resume soon two failed Indo-Bangladesh dialogues 1992 and 1995 on repatriating Chakmas from North East States, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI) : (a) and (b) The State-wise details of apprehension of intruders along Indo-Bangladesh Border and their deportation during the last 4 years and current year upto 31st October, 2019 by BSF are as under:-

| State | Intruders Apprehended on Indo-Bangladesh Border, Handed over to Police and Deported/Sent back by Border Security Force (BSF) | | | | |
|-------------|--|------|------|------|--------------------------|
| | 2015 | 2016 | 2017 | 2018 | 2019 (upto 31st October) |
| West Bengal | 3296 | 1875 | 992 | 900 | 975 |
| Assam | 08 | 07 | 11 | 11 | 6 |
| Meghalaya | 57 | 63 | 47 | 39 | 43 |
| Mizoram | 0 | 0 | 03 | 3 | 7 |
| Tripura | 65 | 130 | 122 | 165 | 123 |
| TOTAL | 3426 | 2075 | 1175 | 1118 | 1154 |

(c) Presently, there are no such plans to initiate dialogue in this regard.

NRC exercise on religious lines

1795. SHRI AHAMED HASSAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has decided to conduct National Register of Citizens (NRC) exercise across the country on religious lines;

(b) if so, the details of amount allocated and expenditure incurred for planning NRC across the country in the last three years;

(c) whether Government has identified sites for detention centres across the country for the exercise; and